

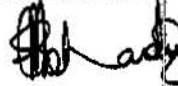
TO BE PUBLISHED IN PART II SECTION 3(11) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES
NEW DELHI: DATED THE 11th APRIL, 1978.

C O R R I G E N D U M

NO. 2260 (F.No.187/1/77-II(AI): In the Board's Notification No. S.O.2737 dated the 31st May, 1977 (No.1792(F.No.187/1/77-II(AI) issued under sub-section (1) of Section 121 of the I.T.Act, 1961, (43 of 1961), the following shall be added.

This notification shall take effect from 1.6.1977.



(M. SHASTRI)
UNDER SECY.CENTRAL BOARD OF DIRECT TAXES

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.